

**DIVISION BENCH**

**O-144**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1053(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.**

**2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>th</sup> April, 2021, 10:30 A.M**

Name of the Company	MODERN SURGICAL Vs. OHIO CARDIOLOGY ASSOCIATES PVT. LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. K.C. Garg, Adv. ] For the Operational Creditor
2. Md. Dilawar Khan, Adv.
3. Ms.Sunita Agarwal, Adv.

1. Mr. Aditi Jhunjunwala, Adv. ] For the Corporate Debtor

**ORDER**

1. Ld. Counsel for the parties present.
2. List this matter on 7/06/2021.

**(Harish Chander Suri)  
Member (Technical)**

**(Rajasekhar V.K.)  
Member (Judicial)**

PJ